

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00385/2019**

**Tuesday, this the 25<sup>th</sup> day of February, 2020**

**C O R A M :**

**HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Gireesh Kumar K,  
Aged 43 years,  
S/o.P.Kunhikrishnan,  
Ex-Senior Technician/Electrical Loco Shed/  
Southern Railway/Erode Junction.  
Residing at Mythree, Viruppil House,  
East Devagiri, Medical College P.O.,  
Kozhikode – 673 008.

...Applicant

**(By Advocate Mr.T.C.Govindaswamy)**

**v e r s u s**

1. Union of India represented by the General Manager,  
Southern Railway, Head Quarters Office,  
Park Town P.O., Chennai – 600 003.
2. The Chief Personnel Officer,  
Southern Railway, Head Quarters Office,  
Park Town P.O., Chennai – 600 003.
3. The Sr. Divisional Personnel Officer,  
Southern Railway, Salem Division,  
Salem – 636 005.
4. The Chief Engineer (HRM),  
Kerala State Electricity Board,  
Vydyuthi Bhavanam, Pattom Palace P.O.,  
Thiruvananthapuram – 695 004.

...Respondents

**(By Advocate Mr.C.B.Sreekumar)**

This application having been heard on 25<sup>th</sup> February 2020, the Tribunal on the same day delivered the following :

.2.

**ORDER (ORAL)**

When the matter came up for consideration today, learned counsel for the respondents drew my attention to para 4 of the reply statement wherein it is stated that the respondents are ready to consider applicant's case for grant of pro-rata pension and other retirement benefits. The applicant has also filed M.A.No.180/124/2020 in which he has prayed that the aforesaid consideration as agreed to in para 4 of the reply statement be done within a time frame.

2. In view of the above, the O.A and M.A.No.180/124/2020 are disposed of by directing the respondents to consider the case of the applicant in terms of para 4 of their reply statement within a period of four months from the date of receipt of a copy of this order. There shall be no order as to costs.

(Dated this the 25<sup>th</sup> day of February 2020)

**ASHISH KALIA  
JUDICIAL MEMBER**

**asp**

**List of Annexures in O.A.No.180/00385/2019**

- 1. Annexure A-1** – A copy of the 'No Objection Certificate' bearing No.SA/P.136/VII/ELS/Gr.'C'/Vol.IV dated 24.11.2014 issued by the Divisional Personnel Officer/Southern Railway/Salem Division.
  - 2. Annexure A-2** – A copy of the representation dated 3.4.2018 submitted to the 3<sup>rd</sup> respondent.
  - 3. Annexure A-3** – A copy of the Office Order bearing No.SA/17/ELS/2018 dated 4.5.2018 issued from the office of the 3<sup>rd</sup> respondent.
  - 4. Annexure A-4** – A copy of the letter bearing No.J/RS/ED/150/Group 'C' dated 4.5.2018 issued by the Sr. Divisional Electrical Engineer/Electric Loco Shed/Erode.
  - 5. Annexure A-5** – A copy of the representation dated 30.1.2019 submitted to the 3<sup>rd</sup> respondent.
  - 6. Annexure R-1** – A copy of the relevant portion of the Railway Service (Pension) Rules, 1993.
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